| List of operational creditors (Government dues) | | | | | | | | | | | | | |
|---|---|---|-----------------|-------------------------|---|---|------------------------|-----------------------------------|----------------------------------|---|----------|----------------------------|---------------|
| CI | Name of the Corporate Debtor: Tudor India Pvt Ltd Date of commencement of Liquidation- 07/09/2023 List of creditors as on: 30/06/2024 L Details of Claimant Details of claim Details of claim admitted Amount of Amount of Amount Amount of Claim Re | | | | | | | | | | | | Remarks, if |
| SI. No | | | Date of receipt | Amount claimed (Rs.) | Amount of claim admitted (Rs.) | Nature of claim | Whether related party? | % of voting share in CoC | Amount of contingent claim | Amount of any mutual dues, that may be set- off | of claim | under verification(Rs.) | any |
| 1 | Gujarat VAT/CST | Department of Gujarat State Tax | 16-12-2023 | 75,71,260 | 1 | pending due to clarification sought | No | 0 | 0.00 | 0.00 | 0.00 | 7571259.0 | refer to Note |
| 2 | Hyderabad VAT/CST | Commercial Taxes Department, Telangana | 19-04-2024 | 6,70,766 | 1 | pending due to clarification sought | No | 0 | 0.00 | 0.00 | 0.00 | 670765.0 | |
| 3 | West Bengal CST | Directorate of Commercial Taxes, West Bengal | 22-05-2024 | 42,53,409 | 1 | pending due to clarification sought | No | 0 | 0.00 | 0.00 | 0.00 | 4253408.0 | |
| 4 | CGST Department, Gujarat | Central board of Indirect Taxes, Himmatnagar division | 01-06-2024 | 33,25,04,296 | 1 | pending due to clarification sought | No | 0 | 0.00 | 0.00 | 0.00 | 332504295.0 | |
| 5 | GST Department, Kerala | State Goods and Service Tax Department-Kerala | 15-06-2024 | 24,37,641 | | pending due to clarification sought | No | 0 | 0.00 | 0.00 | 0.00 | 2437640.0 | |
| 6 | Excise and Taxation Officer, Punjab | Department of Excise and Taxation, Government of Punjab | 21-06-2024 | 2,46,40,033 | 1 | pending due to clarification sought | No | 0 | 0.00 | 0.00 | 0.00 | 24640032.0 | |
| | Total | | | 37,20,77,405 | 6 | | | 0 | | | | 372077399.0 | |

Note- All Government dues are provisionally admitted as these dues are pending at various forms under various laws and under various state. The outcome may vary and that may entail interest and penalty, or the claim may be reduced in part or in full subject to the outcome of litigations.